NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBAER

PETITION NUMBER

: TCP/105/2016

NAME OF THE PETITIONER(S) : Savithri Vasanthkumar

NAME OF THE RESPONDENT(S) : Anju Farms Private Limited and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

14. Karthik Schodri R. Panderp

Corred for Respondets

9 S. Venkatosh 9944336619 Counted For Respondent - I S.C

3 Paritona

(FOR PREETI)

FOR PETITIONER COUNCEL

ORDER

Counsel representing both the parties are present. Counsel for applicant sought time for submitting arguments in CA-1/2014. Time extended at her request. Put up on 23.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)